

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

CA (CAA)-112(PB)/2018

IN THE MATTER OF:

SMC Comtrade Ltd.

&

Cosmos Industries Pvt. Ltd.

... Applicant/petitioner

Order under Section 230-232 of the Companies Act

Order delivered on 03.07.2018

Coram:

**Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant/petitioner: Mr. Abhishek Nahta, CA, Sameer Gupta, Adv.

ORDER

Adjourned to 25th July, 2018.

Sd/-

**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

03.07.2018
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